

1	2	3	4
Moong	16,300	12,300	4,000
Urd	8,000	500	7,500
Cowpea	4,200	4,200	Nil
	6,19,225	4,11,925	2,07,300

Subsidy on Pesticide on Pests Control of Paddy Crop

4201. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the States where schemes have been sanctioned either by the Centre or by the States under which 50 per cent grant is given on pesticides for pests control of paddy crop during the current year ;

(b) the type of farmers who are eligible to get such grant; and

(c) the details of such scheme ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Subsidy to the extent of 50 percent on the cost of pesticides is available under the Centrally Sponsored Scheme for the Control and Eradication of Pests and Diseases of Agricultural Importance including Weed Control in Endemic Areas to be shared on 50 : 50 basis between the Centre and the State Government concerned. However, in the case of Union Territories, the entire amount of subsidy is borne by the Government of India.

During the current year, administrative approvals for the Central share of subsidy for the Control of Pests of Paddy Crop have been issued for Kerala, Orissa, Tamil Nadu, Pondicherry, Karnataka, Maharashtra and Andhra Pradesh. Funds for the first three quarters have also been released. In addition to the subsidy on cost of pesticides, the subsidy on operational cost is also admissible.

(b) Plant protection being advocated to be taken up on the area approach basis, subsidy under the above scheme is available to all categories of farmers.

(c) Under the Centrally Sponsored Scheme for the Control and Eradication of Pests and Diseases of Agricultural Importance including Weed Control in Endemic Areas, all the States/UTs can avail of the assistance as per the following pattern :

(i) **Eradication of Pests and Diseases in Endemic Areas** :— Operational subsidy @ Rs. 15/- per ha. for ground operations and Rs. 27.50 per ha. for aerial operations.

(ii) **Control of Special Pests** :—The subsidy to the extent of 50% on the cost of pesticides in addition to the subsidy on operational charges @ Rs. 15/- per ha. No operational subsidy is admissible for seed treatment and rodent control.

(iii) **Project for Weed Control** :— The subsidy to the extent of 25% on the cost of weedicides.

The above subsidies are being shared on 50 : 50 basis between the Centre and the State Governments. However, in case of UTs, the entire amount of subsidy is borne by Government of India.

दिल्ली में गृह कर की दरों में असमानता

4202. श्री हरीश कुमार गंगवार : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में गृह कर की दरों में भारी असमानता है और विभिन्न वर्षों में बनाए